

by Planning Commission from 14th December, 19% onwards. ICAR/DARE has been asked to prepare the Annual Plan 1997-98 and IX Five Year Plan for this discussion.

Rise in Prices of Milk

*43. SHRI BHAGABAN MAJHI: Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) the reasons for rise in the prices of milk in the country;

(b) whether Government have a proposal to launch white revolution in the country;

(c) whether prices of milk can be regulated and the price increase could be arrested thereby; and

(d) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING (SHRI RAGHUVANSH PRASAD SINGH): (a) The increase in the prices of milk has followed the general price trend in the economy.

(b) With the objective of achieving self sufficiency in milk production. Operation Flood Scheme was implemented between June 1970 to Dec. 1995. In the Non-Operation Flood, Hilly and Backward areas the Integrated Dairy Development Project is being implemented.

(c) and (d) Control Orders are issued under the Milk and Milk Product Order imposing restriction on the movement of liquid milk and/or manufacture of milk products in order to increase the availability of liquid milk during periods of shortage with consequential impact on its price.

Continuation of Special Dispensation Admissions in Kendriya Vidyalayas

*44. SHRI SHIV CHARAN SINGH: SHRI GOVIND RAM MIRI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that he had decided formally on the 13th September, 1996 that special dispensation admissions in Kendriya Vidyalaya Sangathan should continue to the tune of 10% of regular admissions done in the preceding year, despite Prime Minister's directive dated 18th July, 1996 abolishing such admissions; and

(b) if so, what are the details, need and justification thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) and (b) No, Sir. However, it was decided on 13.09.96 that an affidavit be filed in the High Court of Delhi by Kendriya Vidyalaya Sangathan that rules will be formulated as per Prime Minister's directive.

रेलवे स्टेशनों को साफ-सुथरा और सुंदर बनाया जाना

*45. प्रो० विजय कुमार मल्होत्रा: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या देश में रेलवे स्टेशनों पर भीड़-भाड़ है और उन पर गंदगी तथा दुर्गंध भरी रहती है;

(ख) यदि हां, तो इसे दूर करने के लिए सरकार क्या कदम उठा रही है;

(ग) कितने रेलवे स्टेशनों पर सफाई का काम निजी क्षेत्र को सौंपा गया है;

(घ) इस संबंध में क्या अनुभव रहा है;

(ङ) क्या सरकार ने प्रमुख महानगरों के रेलवे स्टेशनों को साफ-सुथरा और सुंदर बनाने के लिए कोई योजना बनायी है; और

(च) यदि हां, तो उसका ब्यौरा क्या है?

रेल मंत्री (श्री राम विलास पासवान): (क) और (ख) महत्वपूर्ण स्टेशनों के प्लेटफार्मों पर और